

[English]

Quarters for Staff of ESI Corporation

3388. SHRI HARIN PATHAK : Will the Minister of LABOUR be pleased to state :

(a) whether staff quarters have been constructed at Employees State Insurance Corporation colony, Ahmedabad ;

(b) if so, the amount spent thereon ;

(c) whether there is any proposal to allot the same quarters to ESIC employees against House Building Advances ; and

(d) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR) : (a) Yes, Sir. Staff quarters have been constructed mainly in three ESI Colonies in Ahmedabad.

(b) A sum of Rs. 1.88 crore has been spent.

(c) No Sir.

(d) Does not arise.

Steps to check deforestation in States

3389. SHRI YASHWANTRAO PATIL :

SHRI BHERU LAL MEENA :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether deforestation on a very large scale has taken place in various States of the country ;

(b) if so, the steps being taken by the Union Government to check felling of trees ;

(c) whether the Government have chalked out a Forest Development Scheme to check deforestation and if so, the details of the total amount provided by the Government for the development of forests State-wise ;

(d) whether the trees planted by forest department are maintained for five years only ; and

(e) if so, whether the trees planted remain safe and if not, the steps being taken by the Government to protect the planted trees as well as environment ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) and (b) No report of large scale deforestation has been received from the States recently. However, the Central Government have taken the following steps to check the illegal felling of trees :

(i) guidelines have been issued to State Governments/UTs. to consider banning green felling on mountains/hills above 1000 metres ;

(ii) forest protection measures are being intensified including strengthening of infrastructure facilities to curb biotic interference in the forest ;

(iii) enactment of the Forest (Conservation) Act, 1980 to check diversion of forest land for non-forestry purposes.

(c) The Central Government have been assisting the State Governments in certain development schemes such as

Scheme of Fuelwood and Fodder Project. Minor Forest Produce, Aerial Seeding, Decentralised Peoples Nurseries, Seed Development and Integrated Wastelands Development programmes. The details of the assistance provided State-wise during 1990-91 are given in the Statement.

(d) Generally, plantations are maintained for a period varying from 3 to 5 years.

(e) All endeavour is made to protect the plantations. In addition to involvement of local people in protection of plantations, various types of fences are erected for protecting the plantations keeping in view the site conditions. Seasonal watchers are also employed for protecting the plantations from fire, grazing etc.

STATEMENT

Details of State-wise Central assistance under different Centrally Sponsored Schemes during 1990-91

(Rupees in lakh)

Name of the State	Area oriented fuel wood & fodder Project	Minor Forest Produce	Aerial seeding	Decentralised people's Nurseries	Sodd Development	Integrated Waste-land Development Project	Development of Infra-structure for protection of forest from biotic interference
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1. Andhra Pradesh	124.43	30.00	12.00	39.00	5.00	56.00	2.90
2. Arunachal Pradesh	14.38	4.82	—	9.95	—	4.71	6.25
3. Assam	80.61	4.75	—	18.30	—	—	9.655
4. Bihar	192.21	47.125	—	50.00	7.00	—	—
5. Gujarat	93.08	20.00	—	177.87	5.00	55.00	7.90
6. Goa	1.23	—	—	—	—	5.00	1.59
7. Haryana	222.63	40.00	4.50	405.00	10.00	163.50	3.48
8. Himachal Pradesh	45.00	—	—	22.50	25.90	214.24	—
9. Jammu & Kashmir	—	—	—	9.00	16.55	115.78	—
10. Karnataka	85.00	—	18.49	150.00	15.00	—	52.285
11. Kerala	—	—	—	17.25	6.35	—	—

STATEMENT—contd.

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
12. Madhya Pradesh	85.00	23.00	14.38	302.30	—	244.64	11.01
13. Maharashtra	45.00	—	—	235.91	11.88	19.48	—
14. Manipur	60.00	20.00	—	4.95	—	54.50	—
15. Meghalaya	9.17	51.15	—	9.00	—	114.56	—
16. Mizoram	69.40	12.40	14.50	33.15	10.60	661.50	5.875
17. Nagaland	—	5.00	—	4.50	—	—	—
18. Orissa	225.00	60.00	—	22.50	13.16	51.00	10.00
19. Punjab	108.54	—	—	33.75	7.07	180.00	12.50
20. Rajasthan	190.95	37.50	19.75	93.62	14.25	234.89	—
21. Sikkim	37.40	16.50	—	3.94	—	121.23	—
22. Tamil Nadu	50.71	—	104.65	70.00	6.00	187.00	40.00
23. Tripura	30.00	9.00	—	7.51	—	40.00	3.35
24. Uttar Pradesh	162.50	—	—	67.50	17.04	307.04	18.42
25. West Bengal	104.70	60.75	9.19	112.50	—	146.90	—
26. Delhi	—	—	—	—	—	—	—
Total	2036.94	441.995	197.46	1900.00	170.80	2381.97	185.215

Shortage of Medicines in Hospitals in Kerala

3390. SHRI KODIKKUNIL SURESH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Union Government have received any representation from Government of Kerala about the shortage of medicines in Government hospitals etc.;

(b) whether the Government of Kerala has also requested for sufficient quantity of medicines for distribution to patients; and

(c) if so, the steps taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH

AND FAMILY WELFARE (SHRI-MATI D. K. THARADEVI SIDDHARTHA): (a) and (b) No, Sir.

(c) Does not arise.

[Translation]

Delay in Free Distribution of Books in NDMC and MCD Schools

3391. SHRI DEVENDRA PRASAD YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the distribution of free books in schools of N. D. M. C. and M. C. D. has been delayed;

(b) whether this delay affects the studies of the students; and